

IN THE HIGH COURT OF JUDICATURE AT PATNA

Tender Notice No.10/2020/Purchase Cell

Sealed quotations are invited from reputed printers/ printing press for fixing the rates of printing of Scheduled Forms & Flags (size specified in table below) to be used in Patna High Court.

Sl.No.	Size	First thousand copies Rs.....	Next thousand Rs..... per thousand continued upto one lakh
1.	Full size 20" x 30" both sides printing with cross ruling		
2	17" x 24" & 17" x 27" both sides		
3	13.5" x 17" & 12" x 17" both sides		
4	9" x 12" & 8" x 12" both sides		
Note: a. In case of one side printing 50% reduction in cost. b. In the imprint line the name of the Printers/Press, Job number and quantity of job and year must be printed.			

Each page of quotation should be duly signed and stamped by the suppliers. The quotation complete in all respect, should be submitted in the Chamber's of undersigned within two (02) weeks from the date of publication on official website of Patna High Court, Patna.

Terms and Conditions:

- i. Proof of registration of firms/ printers as per Government rule.

- ii. GST number, PAN, AADHAR, email, registered mobile number, cancelled cheque should be furnished in the quotation.
- iii. The rate quoted in tender must be **inclusive of all taxes and other charges**, if any.
- iv. The High Court will supply the papers of all sizes to the press/printers.
- v. No freight or Carriage charges (To and fro) for carrying materials to be printed shall be payable..
- vi. Payment will be made through bank CFMS mode, not in cash, after submission of bill in duplicate.
- vii. The Court reserves the right to accept or reject any or all quotations without assigning any reason.

Anamika

Registrar (Establishment) I/c

Patna High Court